

capacity of 20 lakh tonnes. But unfortunately, Bastar could not be developed even after 44 years of independence. Thus, the mineral deposits could not be exploited. You must be amazed to know that there are only four small factories there...

MR. SPEAKER: Please, conclude...

SHRI PHOOL CHAND VERMA: There are only four small factories there. These are two mini steel plants, plywood plant and one "Saal" seed oil plant. I would like to make a humble request to you that the proposal passed by the M.P. Legislative Assembly be given approval immediately. The M.P. Government have been sending proposals to this effect for the last 21 years. So to say, approval be given. This is my request.

SHRI DATTATRAYA BANDARU (Secunderabad): Mr. Speaker, Sir, India is an agricultural country. Even today farming is carried out with animals in the villages despite having developed technology. But the Animals Welfare Board's report... says about animals...

MR. SPEAKER: No full speech. I am giving you a little time.

DATTATRAYA BANDARU: The company named 'Alakber' has set up a slaughter house with modern mechanisation at Rudrarum village of Patancheru Mandal in Medak district of Andhra Pradesh and is trying to export beef. The animals to be butchered by this factory is expected to go beyond one lakhs eighty thousand per year. This figure could go even beyond it. There are about 17 slaughter houses in Hyderabad alone. This will disturb the ecological balance. That is why three members of Parliament myself, Shri Gumanmal Lohia and Shri B.L. Sharma, staged a 'Dharna' under the banner of Akhil Bhartiya Pashu Hatya Virodhi Sangh and were arrested also. Therefore, we ask for the cancellation of the licence given for beef export. This slaughter of live stock be stopped with immediate effect, otherwise live stock will vanished within next four years from Andhra Pradesh.

12.43 hrs.

## PAPERS LAID ON THE TABLE

[English]

### Notification under Bureau of Indian Standards Act, 1986

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (AHRIKAMALUD-DIN AHMED): I beg to lay on the table:

- (1) A copy of the Bureau of Indian Standards (Recruitment to Scientific Cadre) (Second Amendment) Regulations, 1991 (Hindi and English versions) published in Notification No. G.S.R. 519(E) in Gazette of India dated the 2nd August, 1991 under section 39 of the Bureau of Indian Standards Act, 1986. [Placed in Library. See No. LT-471/91]

Review on the working and Annual Report of Central Electronics Limited, New Delhi, 1989-90 and Annual Report of Electronics Research and Development Centre Trivandrum, 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (AHRIKAMALUD-DIN AHMED): Sir, on behalf of Shrimati Margaret Alva, I beg to lay on the table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Review by the Government on the working of the Central Electronics Limited, New Delhi, for the year 1989-90.
  - (ii) Annual Report of the Central Electronics Limited, New Delhi, for the